

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

O.A. No. 1195 of 2005

Jabalpur, this the 28th day of March, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Shri G. Shanthappa, Judicial Member

Om Murty Bhardwaj, s/o. Shri D.C.
Bhardwaj, Date of Birth – 15.2.1949,
R/o. Swamiji Ki Bagiya, In front of
TV Tower, Ashok Nagar, Distt. Ashok
Nagar (MP).

Applicant

(By Advocate – Shri V. Tripathi)

V E R S U S

1. Union of India, through its Secretary,
Ministry of Communication, Deptt. of
Post, New Delhi.
2. The Union of India, through its Director
General, Department of Posts, Dak Bhawan,
Sansad Marg, New Delhi.
3. The Chief Post Master General, M.P.
Circle, Hoshangabad.
4. The Superintendent of Post Offices,
Guna Division, Guna (MP).

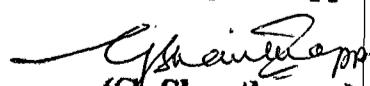
Respondents

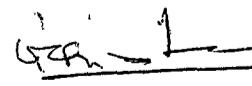
(By Advocate – Shri M. Chouasia)

O R D E R (Oral)

By G. Shanthappa, Judicial Member –

The learned counsel for the applicant has submitted that the applicant wants to withdraw this application. The request is granted. Accordingly, the application is dismissed as withdrawn. The learned counsel for the applicant is directed to make necessary endorsement on the Original Application.


(G. Shanthappa)
Judicial Member
"SA"


(Dr. G.C. Srivastava)
Vice Chairman